

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: A TO Z BARTER PRIVATE LIMITED Date of Commencement of Liquidation: 04-01-2021; List of Stakeholders as on Date: 30-06-2022; Name of IP: Sanjay Garg; Process Number: 1; Last 5 digit of registration number: 12919

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				2625578				NA
2	Liquidation costs incurred till date				447374				NA
3	Secured financial creditors	1	4508341		1497430		3010911.00		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	209904820.00	1	190775634.00		19129186.00		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	8761543.00	2	5897217.00		2864326.00		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		5	223174704	3	201243233		25004423		